

ORISSA HIGH COURT

FILING REPORT AS ON :05/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/0000013/2020	M/S. KALINGA COMMERCIAL COR.LTD VS M/S. NEELACHAL ISPAT NIGAM LTD.	PRABHU PRASAD MOHANTY VS	// ()
2	ARBP/0000014/2020	SURESH RANJAN SAHU VS CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.	K.M.H.NIAMATI VS	// ()
3	ARBP/0000015/2020	M/S.KRIPALU ENTERPRISES VS ODISHA MINING COR.LTD	BIBHUTI BHUSAN PANDA VS	// ()
4	BLAPL/0003828/2020	MD.TAUSIF VS STATE OF ODISHA	KASHINATH PATTNAIK VS	BIRMITRAPUR /100 /2015 ()
5	BLAPL/0003829/2020	DEEPAK MANGAR VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARGAON /25 /2013 ()
6	BLAPL/0003830/2020	RAJU APAT VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARGAON /97 /2019 ()
7	BLAPL/0003831/2020	JAGANNATH DEBNATH VS STATE OF ODISHA	BABITA SAHU VS	MALKANGIRI /201 /2019 ()
8	BLAPL/0003832/2020	JAGANNATH DEBNATH VS STATE OF ODISHA	BABITA SAHU VS	MALKANGIRI /221 /2019 ()
9	BLAPL/0003833/2020	JAGANNATH DEBNATH VS STATE OF ODISHA	BABITA SAHU VS	MALKANGIRI /214 /2019 ()
10	BLAPL/0003834/2020	SESHADEVA RAY @ ROULA @ RABI @ RAJA JAYADEBA BEHERA VS STATE OF ODISHA		RANPUR /252 /2018 ()
11	BLAPL/0003835/2020	TARINI PRADHANI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT TOWN /167 /2015 ()

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12	BLAPL/0003836/2020	SATYA SWARUP JENA @ PAPU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /24 /2020 () //
13	BLAPL/0003837/2020	LAXMI DHARA SETHY VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ /0 () //
14	BLAPL/0003838/2020	SIKI @ SITESH JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	RASOL /27 /2020 () //
15	BLAPL/0003839/2020	UMAKANTA ACHARYA VS STATE OF ODISHA	RANJAN KUMAR PRADHAN(A) VS	KUMBHARAPARA /52 /2020 () //
16	BLAPL/0003840/2020	BALABHADRA ORAM VS STATE OF ODISHA	JAGANNATH KAMILA VS	BAMBARI /68 /2019 () //
17	BLAPL/0003841/2020	LAXMIDHAR @ LAKIA @ LUCKY SETHY VS STATE OF ODISHA	ARIJEET MISHRA VS	/71 /2020 () //
18	BLAPL/0003842/2020	ARSUL @ ARSULU BEHERA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	BHANJANAGAR /32 /2019 () //
19	BLAPL/0003843/2020	MANAS MALIK VS STATE OF ODISHA	JAGANNATH KAMILA VS	SORO /478 /2019 () //
20	BLAPL/0003844/2020	SUSANTA KUMAR SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /417 /2019 () //
21	BLAPL/0003845/2020	KALICHARAN @ KALANDI PRADHAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	ANGUL TOWN /487 /2020 () //
22	BLAPL/0003846/2020	BHAGABAN SAHU @ BHALU VS STATE OF ODISHA	JEET SWARUP SAMAL VS	BAIDYANATHPUR /101 /2019 () //
23	BLAPL/0003847/2020	SRIDHARA MALLIK	BHARAT JALLI	KHUNTUNI /62 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003848/2020	RAMESH NAYAK @ RAMESH CHANDRA NAYAK	SURYAKANTA DWIBEDI	KHAJURIPADA /48 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003849/2020	SRIKANTA SAHOO	B.S.DASPANDA	EOW,BHUBANESWAR /20 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003850/2020	DAKA @ DIPU @ PRASANT NAIK	MANOJ KUMAR PANDA	BANTALA /26 /2018
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003851/2020	DIBAKAR JENA @ DAMBARUDHAR @ HAPPYARIJEET MISHRA		JAJPUR TOWN /274 /2016
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003852/2020	UMESH NAG	SURYAKANTA DWIBEDI	CHANDILI /71 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003853/2020	GUDULU @ SIBANI NATH	JAYADEBA BEHERA	NUAGAON /12 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0003854/2020	LAXMIDHAR GHADEI @ BAPUN	JAYANTA KUMAR MAJHI	BALASORE TOWN /119 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0003855/2020	BAPUN @ DEEPAK RANJAN MOHAPATRA	JAYANTA KUMAR MAJHI	BALASORE TOWN /117 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0003856/2020	CHINTU @ BISWAJIT SINGHSAMANT	SWAYAMPRAVA DASH	ATHAMALLIK /21 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0003857/2020	KESHAB NAHAK	PARTHA SARATHI DAS	POLASARA PS /259 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0003858/2020	KAMAL TUDU @ PINTU	JAYANTA KUMAR MAJHI	KHANTAPADA /417 /2019
		VS	VS	()

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35	BLAPL/0003859/2020	STATE OF ODISHA SUNIL BEHERA VS	JAYANTA KUMAR MAJHI VS	// BALASORE SADAR /106 /2020 ()
36	BLAPL/0003860/2020	STATE OF ODISHA MANAS @ MANAS RANJAN SANDHA VS	ARUN KUMAR DAS-1 VS	// ANGUL TOWN /405 /2015 ()
37	BLAPL/0003861/2020	STATE OF ODISHA MANAS @ MANAS RANJAN SANDHA VS	ARUN KUMAR DAS-1 VS	// ANGUL TOWN /351 /2015 ()
38	BLAPL/0003862/2020	STATE OF ODISHA BAPI @ SATYAJIT PRADHAN VS	RAJESH KUMAR MAHAPATRA VS	// ANGUL TOWN /108 /2020 ()
39	BLAPL/0003863/2020	STATE OF ODISHA MADAN BEHERA VS	S.K.JOSHI VS	// BOLANGIR SADAR /173 /2019 ()
40	BLAPL/0003864/2020	STATE OF ODISHA RAMDASH MAJHI VS	S.K.JOSHI VS	// TUREIKELA /01 /2019 ()
41	BLAPL/0003865/2020	STATE OF ODISHA SUSHIL CHAND VS	R.N.BISWAL VS	// MALKANGIRI /95 /2020 ()
42	BLAPL/0003866/2020	STATE OF ODISHA PRATIMA BEHERA VS	SANGRAM KESHARI ROUT VS	// CHHENDIPADA /117 /2020 ()
43	BLAPL/0003867/2020	STATE OF ODISHA SANATAN BHOLA VS	ROHIT RANJAN RAY VS	// JANKIA P.S. /110 /2020 ()
44	BLAPL/0003868/2020	STATE OF ODISHA DHANESWAR SAHOO VS	NIHAR RANJAN OJHA VS	// BHUBANESWAR VIGILANCE /14 /2020 ()
45	BLAPL/0003869/2020	STATE OF ODISHA(VIG.) SILU PEROI VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// TUMUDIBANDHA /7 /2020 () //

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46	BLAPL/0003870/2020	SASHIKANTA SAHOO VS STATE OF ODISHA	B.S.DASPANDA VS	EOW,BHUBANESWAR /20 /2019 () //
47	BLAPL/0003871/2020	HAREKRUSHNA MALLIK @ MUNA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	OUPADA /83 /2019 () //
48	BLAPL/0003872/2020	GIRISH CHANDRA PRADHAN VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	HANDAPA /152 /2013 () //
49	BLAPL/0003873/2020	SANTOSH SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUDULIPODA /10 /2019 () //
50	BLAPL/0003874/2020	RASHMI REKHA PRADHAN VS STATE OF ODISHA(VIG.)	JYOTIRMAYA SAHOO VS	BHUBANESWAR VIGILANCE /14 /2020 () //
51	BLAPL/0003875/2020	AKUL MISTRY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /186 /2019 () //
52	BLAPL/0003876/2020	UMAKANT @ UMAKANTA NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /57 /2020 () //
53	BLAPL/0003877/2020	MAHA TUDU @ MAHA @ KRUPA @ GURUBA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	NILGIRI /89 /2020 () //
54	BLAPL/0003878/2020	DILLIP @ DILLIP KUMAR MOHANTA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BADSAHI /160 /2019 () //
55	BLAPL/0003879/2020	SUNITA @ IUNITA BADAIAK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /46 /2020 () //
56	BLAPL/0003880/2020	SAROJ BARIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHAMPUA /67 /2020 () //
57	BLAPL/0003881/2020	BHARAT DIGAL	NIRANJAN LENKA	CHANDRASEKHARPUR /222 /2018

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0003882/2020	MAKARA MALLICK	ABHAYA KUMAR PARIDA	KUJANGA /46 /2016
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0003883/2020	SHYAM @ SHYAM SUNDAR GADTIA @ PRADHAN	HANSANTA KUMAR ROUTRAY	PAIKMAL /194 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0003884/2020	NILAMANI SAHU	B.B.SWAIN	BHEDEN /23 /2018
		VS	VS	()
		STATE OF ODISHA		//
61	CMAPL/0000199/2020	MANABHANJAN SA	ADV	//
		VS	VS	()
		MANAGING COMMITTEE		//
62	CMAPL/0000200/2020	B.GIRI	SATYABRATA MOHANTY 1	//
		VS	VS	()
		STATE OF ODISHA		//
63	CMP/0000380/2020	BILASINI PRADHAN	PRAVASH CH JENA	//
		VS	VS	()
		HADIBANDHU PRADHAN		//
64	CMP/0000381/2020	SIBA SHANKAR KISHAN @ SHIBA SANKAR TORP	DEBAY 2	//
		VS	VS	
		GAJENDRA KISAN		CIVIL JUDGE(SR.DIVN.),RAJGANGPUR(Sundargarh)
65	CONTC/0001836/2020	MARKANDA BEHERA	ADV	CS/0000034/1994
		VS	VS	//
		SASWAT MISHRA		//
66	CONTC/0001837/2020	HARISH CHANDRA BISWAL	ADV	//
		VS	VS	()
		DR.KRISHAN KUMAR		//
67	CONTC/0001838/2020	ASHRITA KUMAR DAS	BISWAJIT JENA	//
		VS	VS	()
		CHITHRA ARUMUGAM		//
68	CONTC/0001839/2020	JNANAJA KUMAR SAMANTARAY	ADV	//
		VS	VS	()

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69	CONTC/0001840/2020	ASWINI KUMAR MISHRA RAGHUNATH KUMAR VS	MANONJ KUMAR PATI VS	// // 0
70	CONTC/0001841/2020	JAGULAL AGRAWAL BIDYADHAR MAHARANA VS	ADV VS	// // 0
71	CONTC/0001842/2020	CHITHRA ARUMUGAM MANASI MISHRA VS	ADV VS	// // 0
72	CONTC/0001843/2020	CHITHRA ARUMUGAM PRAVAT CHANDRA KAR VS	ADV VS	// // 0
73	CONTC/0001844/2020	CHITHRA ARUMUGAN PRAGATIBALA PADHI VS	ADV VS	// // 0
74	CONTC/0001845/2020	CHITHRA ARUMUGAN TAPAN KUMAR PADHI VS	ADV VS	// // 0
75	CONTC/0001846/2020	CHITRA ARUMUGAN BABAJI CHARAN CHANDUA VS	ADV VS	// // 0
76	CONTC/0001847/2020	CHITHRA ARUMUGAN NARMADA KUMARI DALAI VS	ADV VS	// // 0
77	CONTC/0001848/2020	CHITHRA ARUMUGAN GYANENDRA SENAPATI VS	ADV VS	// // 0
78	CONTC/0001849/2020	CHITHRA ARUMUGAN RUDRA NARAYAN DIXIT VS	ADV VS	// // 0
79	CONTC/0001850/2020	CHITHRA ARUMUGAN CHITARANJAN JENA VS	ADV VS	// // 0
		CHITHRA ARUMUGAN		//

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80	CONTC/0001851/2020	MANORAMA MOHANTY VS CHITHRA ARUMUGAN	ADV VS	// 0 //
81	CONTC/0001852/2020	SAMIR KUMAR BISWAL VS CHITHRA ARUMUGAN	ADV VS	// 0 //
82	CONTC/0001853/2020	SURESH CHANDRA BAL VS JYOTIRMAY RATH	ADV VS	// 0 //
83	CONTC/0001854/2020	RAJENDRA KUMAR DALAI VS SANDEEP TRIPATHY	ADV VS	// 0 //
84	CONTC/0001855/2020	ASHARAM GANDA VS TUSHOR RANJAN	ADV VS	// 0 //
85	CONTC/0001856/2020	CHHABINDRA KUMAR BALIYARSINGH VS SASWAT MISHRA	ADV VS	// 0 //
86	CONTC/0001857/2020	MADAN MOHAN MOHANTA VS SASWAT MISHRA	ADV VS	// 0 //
87	CONTC/0001858/2020	BIRABARA JENA VS SASWAT MISHRA	ADV VS	// 0 //
88	CONTC/0001859/2020	LAXMIKANTA DAS VS BRUNDABAN NAYAK	BISWARANJAN MOHANTY VS	// 0 //
89	CONTC/0001860/2020	RABINDRA PRASAD MISHRA VS SOURAV GARG	KRISHNA CHANDRA SAHU VS	// 0 //
90	CONTC/0001861/2020	GOUTAM KUMAR JENA VS NIBEDITA PANI	KRISHNA CHANDRA SAHU VS	// 0 //
91	CONTC/0001862/2020	BHABASINGH MAJHI	ADV	//

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		VS	VS	0
		CHITHRA ARUMUGAN		//
92	CONTC/0001863/2020	SRI RAM INTELLIGENCE SECURITIES PVT.LTD	ADV	//
		VS	VS	0
		MADHUSUDAN SAHOO		//
93	CONTC/0001864/2020	PABANI KUMAR PATRA	ADV	//
		VS	VS	0
		SUKANTA SWAIN		//
94	CONTC/0001865/2020	JANAKI SUBUDHI	ADV	//
		VS	VS	0
		TUSHAR KANTA		//
95	CONTC/0001866/2020	SANKAR PARIDA	ADV	//
		VS	VS	0
		TUSHAR KANTA DEO		//
96	CONTC/0001867/2020	PURNIMA MOHANTY	SATYABRATA MOHANTY 1	//
		VS	VS	0
		NILAMBAR MISSAL		//
97	CONTC/0001868/2020	NARESH MOHAPATRA	SATYABRATA MOHANTY 1	//
		VS	VS	0
		VIJAY ARORA		//
98	CONTC/0001869/2020	SASANKA S.CHOUDHURY	SATYABRATA MOHANTY 1	//
		VS	VS	0
		VIJAY ARORA		//
99	CONTC/0001870/2020	PUSPA ROUT	DEBASIS TRIPATHY	//
		VS	VS	0
		S.K.SINGH@ SANJAY KUMAR SINGH		//
100	CONTC/0001871/2020	BIKASH RANJAN MOHANTY	ADV	//
		VS	VS	0
		S.K.SINGH @ SANJAYA KUMAR SINGH		//
101	CONTC/0001872/2020	SURENDRA KUMAR SAHOO	ADV	//
		VS	VS	0
		S.K.SINGH @ SANJAY KUMAR SINGH		//
102	CONTC/0001873/2020	RAJESH BEHERA	J.RATH	//
		VS	VS	0

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103	CONTR/0000040/2020	SHRI BALWANT SINGH HADIBANDHU PANIGRAHY VS	CHINMAYA KUMAR NAYAK VS	// / /0 ()
104	CRLA/0000336/2020	DEBASIS PANIGRAHI HARA PRASAD SWAIN VS	AMULYA RATNA PANDA VS	// PHULBANI TOWN /18 /2020 ()
105	CRLA/0000337/2020	STATE OF ODISHA KHIROD SAHU VS	B.SAHOO VS	// JUJUMURA /132 /2019 ()
106	CRLA/0000338/2020	STATE OF ODISHA DHANPATI MEHER VS	BIJAYA KUMAR RAGADA VS	// TUSRA /253 /2018 SPECIAL JUDGE,BALANGIR(Balangir)
107	CRLMC/0001071/2020	STATE OF ODISHA ASWINI KUMAR DASH VS	IN PERSON VS	Spl/0000071/2018 SAMBALPUR TOWN /113 /2020 ()
108	CRLMC/0001072/2020	STATE OF ODISHA SAMIRA PRADHAN VS	ASHOK KU.SARANGI VS	// TIGIRIA /69 /2011 ()
109	CRLMC/0001073/2020	STATE OF ODISHA TUSHAR RANJAN MISRA VS	ANIRUDHA DAS VS	// MAHILA P.S. BUXIBAZAR /15 /2020 ()
110	CRLMC/0001074/2020	STATE OF ODISHA CHANDAN DAS VS	ALOK KUMAR DAS VS	// MAHILA P.S. BUXIBAZAR /84 /2017 ()
111	CRLMC/0001075/2020	STATE OF ODISHA GOPAL GUPTA VS	S.MOHANTY VS	// TANGI /12 /2020 ()
112	CRLMC/0001076/2020	STATE OF ODISHA PRAMILA NAYAK VS	PRAMOD KUMAR JENA VS	// / /0 ()
113	CRLMC/0001077/2020	RAJANIKANTA DAS LEENA MISHRA VS STATE OF ODISHA	ANIRUDHA DAS VS	// MAHILA P.S. BUXIBAZAR /15 /2020 () //

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114	CRLMP/0000598/2020	JAMUNA BEHERA VS STATE OF ODISHA	SUBASH CHANDRA PANDA VS	/ /0 0 //
115	CRLMP/0000599/2020	IPSITA DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	/ /0 0 //
116	CRLMP/0000600/2020	SEBATI SWAIN VS STATE OF ODISHA	M.SWAIN VS	/ /0 0 //
117	CRLMP/0000601/2020	AMIYARANJAN NAYAK VS STATE OF ORISSA	PRAMODA KUMAR MISHRA VS	/ /0 0 //
118	CRLMP/0000602/2020	MANU BEHERA VS STATE OF ODISHA	N.SAHANI VS	/ /0 0 //
119	CRLMP/0000603/2020	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	N.SAHANI VS	/ /0 0 //
120	CRLMP/0000604/2020	BICHITRANANDA PATRA VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	/ /0 0 //
121	CRLREV/0000290/2020	RAM PRASAD SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI (ASKA) /202 /2019 0 //
122	FAO/0000544/2020	BABITA DEVI VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
123	FAO/0000545/2020	BASANTI BHATI VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
124	JCRLA/0000025/2020	KATHIA @ BIPIN NAYAK VS STATE OF ODISHA	ADV VS	RANPUR /81 /2018 0 //
125	JCRLA/0000026/2020	SUREN ORAM @ BARA	ADV	BISRA /99 /2016

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		VS	VS	0
		STATE OF ODISHA		//
126	JCRLA/0000027/2020	SIBA SAHOO	ADV	BHANJIAGAR /37 /2014
		VS	VS	0
		STATE OF ODISHA		//
127	JCRLA/0000028/2020	BIDESI BEHERA	ADV	ANGUL TOWN /460 /2016
		VS	VS	0
		STATE OF ODISHA		//
128	MACA/0000413/2020	THE DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO.LTD.	B.SUDARSHAN DHAL	//
		VS	VS	0
		SUDARSAN@SUDARSHAN DHAL		//
129	MACA/0000414/2020	THE MANAGER (T.P. CELL)	NAYAN BEHARI DAS	//
		VS	VS	0
		SHIBANI DINDA		//
130	MACA/0000415/2020	ASSISTANT MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.	BRAMANSHI KUMAR	//
		VS	VS	0
		GOLAP SAHOO		//
131	MACA/0000416/2020	NEW INDIA ASSURANCE CO.LTD.	N.S.GHOSE	//
		VS	VS	0
		SANJIB KUMAR SAHU		//
132	WA/0000313/2020	RAJENDRA NARAYAN PATRA	H.M.DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
133	WA/0000314/2020	ODISHA STATYE FINANCIAL COR.OMP SQUARE	RAMAKANT MOHANTY	//
		VS	VS	0
		AMULYA KUMAR PATNAIK		//
134	WA/0000315/2020	ODISHA LIFT IRRIGATION CORPORATION LTD.	SATYABRATA MOHATY 1	//
		VS	VS	0
		RAMESH CHANDRA KARAN		//
135	WA/0000316/2020	BANSIDHAR SETHI	ADV	//
		VS	VS	0
		ELECTION OFFICER, NATIONAL FEDERATION		//
136	WA/0000317/2020	M/S. BANK OF BARODA	PRAFULLA KUMAR RATH	//
		VS	VS	0

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137	WP(C)/0013666/2020	UNION OF INDIA DR.ASIT KUMAR JENAMANI VS STATE OF ODISHA	PURUSOTTAMA CHULI VS	// // 0 //
138	WP(C)/0013667/2020	NRUSINGHA CHARAN DASH VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
139	WP(C)/0013668/2020	SHISHIR KUMAR DEHURY VS STATE OF ODISHA	K.SWAIN VS	// 0 //
140	WP(C)/0013669/2020	M/S.NEELAM MOTORS PVT.LTD VS THE SALES TAX OFFICER	BHABANI P.MOHANTY VS	// 0 //
141	WP(C)/0013670/2020	NARAYAN PATRA VS UNION OF INDIA	ARJUNA CH.BEHERA VS	// 0 //
142	WP(C)/0013671/2020	SUCHITRA MISHRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
143	WP(C)/0013672/2020	NANDA KISHORE PADHI VS THE STATE OF ODISHA	ARJUNA CHANDRA BEHERA VS	// 0 //
144	WP(C)/0013673/2020	CENTER FOR YOUTH AND SOCIAL DEVELOPMENT VS UNION OF INDIA	PRANTYUSHA NAIDU VS	// 0 //
145	WP(C)/0013674/2020	PURUSHOTTAM SAHU VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
146	WP(C)/0013675/2020	SANGHAMITRA MOHANTY VS DISHNET WIRELESS LTD.	SRINIBASH SATPATHY VS	// 0 //
147	WP(C)/0013676/2020	KRUSHNA CHANDRA POLLAI VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0013677/2020	LAXMI NARAYAN PATTNAIK VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
149	WP(C)/0013678/2020	NARENDRA PRADHAN VS COLLECTOR GANJAM	PRASANTA KUMAR PANDA VS	// 0 //
150	WP(C)/0013679/2020	BIKRAM KESHARI SINGH VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
151	WP(C)/0013680/2020	PABITRA MOHAN NISANKA VS REGISTRAR COOPERATIVE SOCIETY	SIDHESWAR MALLIK VS	// 0 //
152	WP(C)/0013681/2020	NIRANJAN SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
153	WP(C)/0013682/2020	ADITYA KUMAR SAHOO VS DIRECTOR GENERAL OF POLICE, ODISHA	K.C.RAJGURU MOHAPATRA VS	// 0 //
154	WP(C)/0013683/2020	KUNJA BIHARI SI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
155	WP(C)/0013684/2020	MINAKSHI SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
156	WP(C)/0013685/2020	SANJAYA KUMAR PRADHAN VS COLLECTOR, ANGUL	JYOTI PATNAIK VS	// 0 //
157	WP(C)/0013686/2020	ALOK KUMAR MAITY VS COLLECTOR AND DISTRICT MAGISTRATE	ARJUNA CHANDRA BEHERA VS	// 0 //
158	WP(C)/0013687/2020	JAYANTI ROUL VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
159	WP(C)/0013688/2020	KABITA MISHRA	BIRAJA PRASANNA SATAPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0013689/2020	BASANTA KUMAR RANA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
161	WP(C)/0013690/2020	DILLIP KUMAR BISWAL	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
162	WP(C)/0013691/2020	BIBHUTI BHUSAN BISWAL	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0013692/2020	ABHIBHABAK MAHASANGHA,ODISHA	AMITAV TRIPATHY	//
		VS	VS	0
		UNION OF INDIA		//
164	WP(C)/0013693/2020	PROF.SUKDEV NAYAK	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
165	WP(C)/0013694/2020	PANCHANAN MAHANTA	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0013695/2020	ISWAR CHANDRA MOHANTY	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0013696/2020	MADAN MOHAN ROUT	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0013697/2020	SUCHETA ROUT	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0013698/2020	LAMBODHAR MAHANTA	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0013699/2020	SURENDRA SUNA	KRISHNA CHANDRA SAHU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0013700/2020	STATE OF ODISHA RADHASHYM BEHERA VS	T.K.NAYAK VS	// // 0
172	WP(C)/0013701/2020	STATE OF ODISHA KANCHAN KUMAR SAHU VS	TUSHAR KANTA NAYAK VS	// // 0
173	WP(C)/0013702/2020	STATE OF ODISHA PRIYADARSINI OTA VS	BIGYAN KUMAR SHARMA VS	// // 0
174	WP(C)/0013703/2020	STATE OF ODISHA RATIKANTA PRADHAN VS	T.K.NAYAK VS	// // 0
175	WP(C)/0013704/2020	STATE OF ODISHA SUBASH CHANDRA PATNAIK VS	PRAMODA KUMAR DASH VS	// // 0
176	WP(C)/0013705/2020	STATE OF ODISHA HIMANSU BHUSAN JENA VS	T.K.NAYAK VS	// // 0
177	WP(C)/0013706/2020	STATE OF ODISHA ARABINDA RAY VS	PRAMODA KUMAR DASH VS	// // 0
178	WP(C)/0013707/2020	STATE OF ODISHA BRUNDABAN NAYAK VS	PRAMODA KUMAR DASH VS	// // 0
179	WP(C)/0013708/2020	STATE OF ODISHA CHUNURAM SOREN VS	L.K.MOHANTY VS	// // 0
180	WP(C)/0013709/2020	STATE OF ORISSA PRACHI MAHAVIDYALA FOR DISABLE VS	J.K.MISHRA..2 VS	// // 0
181	WP(C)/0013710/2020	STATE OF ODISHA SARAT KUMAR PADHAN VS STATE OF ORISSA	L.K.MOHANTY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0013711/2020	DILLIP KUMAR JENA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
183	WP(C)/0013712/2020	RAJ KISHORE PANIGRAHI VS DISTRICT JUDGE, KANDHAMAL	JITENDRA KUMAR DIGAL VS	// 0 //
184	WP(C)/0013713/2020	SITANATH DAS VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
185	WP(C)/0013714/2020	TARANGINI MOHANTY VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
186	WP(C)/0013715/2020	PRAMOD KUMAR DAS VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
187	WP(C)/0013716/2020	SANTOSH KUMAR MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
188	WP(C)/0013717/2020	RAGHUNATH PALAI VS DY.REGISTRAR CENTRAL INFORMATION COMMISSION	MANOJA KUMAR KHUNTIA VS	// 0 //
189	WP(C)/0013718/2020	KALAKAR PRADHAN VS THE JINDAL INDIA THERMAL POWER LIMITED	ALEKHA CHANDRA MOHANTY VS	// 0 //
190	WP(C)/0013719/2020	TIKESWAR MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
191	WP(C)/0013720/2020	KSHYAMNIDHIR MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
192	WP(C)/0013721/2020	SHYAMSUNDAR MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
193	WP(C)/0013722/2020	KISHORE CHANDRA NANDA	SIDHARTH PRASAD DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WP(C)/0013723/2020	STATE OF ODISHA GURUNDIGOPAL DEB BIJE	S.PANI	//
		VS	VS	0
195	WP(C)/0013724/2020	STATE OF ODISHA MAHIMA PRADHAN	SRIKAR KUMAR RATH	//
		VS	VS	0
196	WP(C)/0013725/2020	STATE OF ODISHA RUPARANI BANGARI	BANSIDHAR BAUG	//
		VS	VS	0
197	WP(C)/0013726/2020	STATE OF ODISHA KUNJABIHARI MOHAPATRA	SRIKANTA KUMAR NATH	//
		VS	VS	0
198	WP(C)/0013727/2020	STATE OF ODISHA GOKUL CHANDRA PATRA	SRIKANTA KUMAR NATH	//
		VS	VS	0
199	WP(C)/0013728/2020	STATE OF ODISHA PUSPALATA MAJHI	SRIKANTA KUMAR NATH	//
		VS	VS	0
200	WP(C)/0013729/2020	STATE OF ODISHA DESHA RANJAN SETHI	SIDHESWAR MOHANTY	//
		VS	VS	0
201	WP(C)/0013730/2020	STATE OF ODISHA TATA SETTL BSL LIMITED	SUDARSHAN NANDA	//
		VS	VS	0
202	WP(C)/0013731/2020	STATE OF ODISHA SANTILATA SWAIN	MANAS CHAND	//
		VS	VS	0
203	WP(C)/0013732/2020	STATE OF ORISSA PUPINDER SINGH	MANAS CHAND	//
		VS	VS	0
204	WP(C)/0013733/2020	STATE OF ODISHA GOPESWAR BRAHMADEO	BIBHU DUTTA PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0013734/2020	EXECUTIVE OFFICER OFFICER, KHARIAR ROAD NAC JAYANTI NAYAK VS STATE OF ODISHA	DR.SUJATA DASH VS	// // 0 //
206	WP(C)/0013735/2020	MAHESWAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
207	WP(C)/0013736/2020	BIPIN BIHARI PANDA VS COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA	LALATENDU SAMAL VS	// 0 //
208	WP(C)/0013737/2020	RANJIT BHABANI SANKAR SAHU VS STATE OF ODISHA	KARUNAKAR JENA VS	// 0 //
209	WP(C)/0013738/2020	SUKESH CHANDRA SATRUSALLYA VS PRINCIPAL SECRETARY TO GOVT.OF ODISHA	LALATENDU SAMAL VS	// 0 //
210	WP(C)/0013739/2020	DILLIP KUMAR PADHI VS SECRETARY TO GOVT. OF ODISHA	LALATENDU SAMAL VS	// 0 //
211	WP(C)/0013740/2020	RATNAKAR BEHURA VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// 0 //
212	WP(C)/0013741/2020	PADMINI PANDA VS COMMISSIONER CUM SECRETARY TO GOVT.OF ODISHA	LALATENDU SAMAL VS	// 0 //
213	WP(C)/0013742/2020	RAMANIRANJAN NAYAK VS DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL	S.P.NATH VS	// 0 //
214	WP(C)/0013743/2020	PURUSOTTAM SAHOO VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	// 0 //
215	WP(C)/0013744/2020	PURENDRA PARIDA VS BHUBANESWAR MUNICIPAL CORPORATION	LINGARAJ SARANGI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0013745/2020	DEEPIKA RAY VS ORISSA BRIDGE CONSTRUCTION CORPORATION LTD.	S.K.DEY VS	// 0 //
217	WP(C)/0013746/2020	SUKUN SEEDS PVT.LTD(SSPL) VS UNION OF INDIA	ANUPAM DASH VS	// 0 //
218	WP(C)/0013747/2020	NUTAN KAUR VS THE PRINCIPAL SECRETARY, GOVT.OF ODISHA	AMITABH PRADHAN VS	// 0 //
219	WP(C)/0013748/2020	PRASANTA KUMAR PARIDA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
220	WP(C)/0013749/2020	SANGEETA SINGH VS CHAIRMAN, ODISHA STATE BAR COUNCIL,ODISHA CTC	RABI NARAYAN BEHERA VS	// 0 //
221	WP(C)/0013750/2020	KSHIROD KUMAR PATI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
222	WP(C)/0013751/2020	HARIHAR BINDHANI VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
223	WP(C)/0013752/2020	JITEN KU.BEHERA VS CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
224	WP(C)/0013753/2020	PABITRA KUMAR MALLICK VS CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
225	WP(C)/0013754/2020	SAKIR KHAN VS UTKAL GRAMEEN BANK, RAYAGADA	MIRRA GHOSE VS	// 0 //
226	WP(C)/0013755/2020	KANCHAN MOHAPATRA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
227	WP(C)/0013756/2020	SUBHAGINI JANI	S.K.JOSHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0013757/2020	SUSANTA KUMAR PANDA	JAYAKRISHNA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0013758/2020	GANGADHAR SA	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		THE PRINCIPAL SECRETARY TO GOVT.OF ODISHA		//
230	WP(C)/0013759/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
		BHAGABAN BARIK		//
231	WP(C)/0013760/2020	DIBAKAR SAHU	SATYABRATA MOHANTY 1	//
		VS	VS	0
		THE PRINCIPAL SECRETARY TO GOVT.OF ODISHA		//
232	WP(C)/0013761/2020	MRUTYUNJAYA LENKA	BUDHADEV ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0013762/2020	SIMANCHALA DASH	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
234	WP(C)/0013763/2020	BALASORE SCHOOL OF NURSING	KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0013764/2020	MUNENDRA PARIDA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
236	WP(C)/0013765/2020	SANTILATA BARIK	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
237	WP(C)/0013766/2020	SOUBHAGYA CHANDRA PRADHAN	PRAFULLA KUMAR RATH	//
		VS	VS	0
		PRESING OFFICER CENTRAL GOVERNMENT INDUSTRIAL TRIBUNAL CUM LABOUR COURT		//
238	WP(C)/0013767/2020	PRATIBHA KHAMARI	SATYAJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0013768/2020	STATE OF ORISSA RADHAKRUSHNA BEHERA VS	L.BHUYAN VS	// // ()
240	WP(C)/0013769/2020	STATE OF ODISHA ANANTA CHARAN BEHERA VS	SATYAJIT SAMAL VS	// // ()
241	WP(C)/0013770/2020	STATE OF ORISSA SUBODHA KUMAR NAYAK VS	SATYAJIT SAMAL VS	// // ()
242	WP(C)/0013771/2020	STATE OF ORISSA AMIYA PRASAD LENKA VS	SIBANARAYAN BISWAL VS	// // ()
243	WP(C)/0013772/2020	STATE OF ODISHA STATE OF ODISHA VS	ADDL.GOV.T.ADVOCATE VS	// // ()
244	WP(C)/0013773/2020	PRAVAS CHANDRA DAS STATE OF ODISHA VS	ADDL.GOV.T.ADVOCATE VS	// // ()
245	WP(C)/0013774/2020	SABITAMANI ROUT M/S.BIGYAN CONSTRUCTION PVT.LTD VS	PRABODHA CH.NAYAK VS	// // ()
246	WP(C)/0013775/2020	STATE OF ODISHA ASHOK KUMAR DAS VS	PRABODHA CH.NAYAK VS	// // ()
247	WPCRL/0000050/2020	STATE OF ODISHA BENUDHAR DALABEHERA VS	AKSHAYA KUMAR DORA VS	// // ()/
248	ABLAPL/0006269/2020	STATE OF ODISHA BABU KHAN @ AZIM VS	PRATYUSHA NAIDU VS	// // ()
249	ABLAPL/0006270/2020	STATE OF ODISHA DAYANIDHI MOHANTY VS	SAMIR KUMAR MULIA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0006271/2020	TITUA BEHERA @ RABINDRA KUMAR BEHERA VS STATE OF ODISHA	AJAYA KUMAR BEHERA-1 VS	JAJPUR TOWN /194 /2020 () //
251	ABLAPL/0006272/2020	BISHAL KUMAR PANIGRAHI VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	PURIGHAT /115 /2020 () //
252	ABLAPL/0006273/2020	SADAN KHEMUNDU VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT TOWN /60 /2020 () //
253	ABLAPL/0006274/2020	DHARMARAJ MAHANAND VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	KANTABANJI /63 /2020 () //
254	ABLAPL/0006275/2020	ASKHYA BEHERA @ BALIA VS STATE OF ODISHA	S.ROUT VS	/ /0 () //
255	ABLAPL/0006276/2020	ASHWINI KUMAR SAHU VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	/ /0 () //
256	ABLAPL/0006277/2020	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	ASHOK KU SAHOO VS	PATKURA /364 /2019 () //
257	ABLAPL/0006278/2020	BIBHU PRASAD CHAKRA VS STATE OF ODISHA	SUSMITA PATTNAIK VS	/ /0 () //
258	ABLAPL/0006279/2020	RAMESH MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	DHENKANAL TOWN /237 /2020 () //
259	ABLAPL/0006280/2020	SUBHANKAR BHADRA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	LAXMISAGAR P.S. /28 /2020 () //
260	ABLAPL/0006281/2020	PRAFULLA DAS @ NANDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	CHANDABALI /83 /2020 () //
261	ABLAPL/0006282/2020	AJAYA KUMAR BEHERA	SURESH KUMAR JENA	MANGALPUR /209 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0006283/2020	PYARI MOHAN SAHOO	ARUN KUMAR DAS-1	DHENKANAL SADAR /596 /2018
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0006284/2020	RENU @ RENU BALA SWAIN	KARUNAKAR GAYA	KAKATAPUR /98 /2020
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0006285/2020	JAGANNATH BARAL	SAROJ KUMAR PADHY	JANKIA P.S. /86 /2020
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0006286/2020	PRASANNAJIT @ PRASANAJIT PAIKRAY	M.M.PATNAIK	DELANGA /70 /2020
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0006287/2020	BIKASH KUMAR PANDA	P.R.MISHRA	SIMULIA /113 /2020
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0006288/2020	BIJAYALAXMI PANDA	GYANENDRA KUMAR TRIPATHY	/87 /2020
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0006289/2020	SANTOSH KUMAR LAHA	JIBANANANDA MOHANTY	/ /0
		VS	VS	()
		UNION OF INDIA		//
269	ABLAPL/0006290/2020	BAHNI BALAY MOHANTY @ BANTI @ BANNIBALAY MOHANTY	JIBANANANDA MOHANTY	KHANDAGIRI P.S. /32 /2020
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0006291/2020	TAPAN BEHERA	ASIT KUMAR PANDA	BANKI /140 /2020
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0006292/2020	SK.ALKASH ALLI	RAMAKANTA PANDA	BALASORE TOWN /121 /2020
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0006293/2020	FARIDA BIBI	J.K.KHUNTIA	BALASORE SADAR /150 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0006294/2020	STATE OF ODISHA SHAK SOHEL UDDIN VS	PRATYUSHA NAIDU VS	// AIR FIELD P.S. /196 /2019 ()
274	ABLAPL/0006295/2020	STATE OF ODISHA PRAKASH JENA @ CHANDRA BHANU JENA VS	PRAVASH CH JENA VS	// KABISURYANAGAR (KODALA) /96 /2011 ()
275	ABLAPL/0006296/2020	STATE OF ODISHA KIRTAN MOHANTA VS	JAGANNATH KAMILA VS	// GHAGARBEDA /8 /2020 ()
276	ABLAPL/0006297/2020	STATE OF ODISHA RAJESH MOHANTY VS	DEEPAK KUMAR SAHOO VS	// CUTTACK VIGILANCE /43 /2019 ()
277	ABLAPL/0006298/2020	STATE OF ODISHA(VIG.) PRAMODA SWAIN VS	RANJAN KUMAR PRADHAN(A) VS	// JODAPADAR /62 /2020 ()
278	ABLAPL/0006299/2020	STATE OF ODISHA NIBAS SWAIN VS	RANJAN KUMAR PRADHAN (A) VS	// JODAPADAR /62 /2020 ()
279	ABLAPL/0006300/2020	STATE OF ODISHA SUCHITRA MOHANTY VS	RANJAN KUMAR PRADHAN (A) VS	// KUMBHARAPARA /130 /2020 ()
280	ABLAPL/0006301/2020	STATE OF ODISHA SANKAR PRADHAN VS	RANJAN KUMAR PRADHAN (A) VS	// SATYABADI /147 /2020 ()
281	ABLAPL/0006302/2020	STATE OF ODISHA RANJAN RAUL VS	DILLIP MOHANTY VS	// KUMBHARAPARA /186 /2019 ()
282	ABLAPL/0006303/2020	STATE OF ODISHA KRUPASINDHU MOHANTA VS	RAMAKANTA PRADHAN VS	// RASGOBINDPUR /89 /2020 ()
283	ABLAPL/0006304/2020	STATE OF ODISHA MILIYA BHANJA VS STATE OF ODISHA	SOMANATH SATAPATHY VS	// SAHID NAGAR P.S. /172 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	ABLAPL/0006305/2020	BIBHUTI BHUSANA SAHOO VS STATE OF ODISHA	S.K.NAYAK-2 VS	CUTTACK SADAR /238 /2020 () //
285	ABLAPL/0006306/2020	PILUA @ PRAVAT MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	DHENKANAL TOWN /238 /2020 () //
286	ABLAPL/0006307/2020	PAULU BARIK @ ASHIRBAD PATTNAIK VS STATE OF ODISHA	ADITI HOTA VS	ANGUL TOWN /458 /2020 () //
287	ABLAPL/0006308/2020	TIKI KHAN @ SAYAMAD KHAN VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	TALABANIA /87 /2020 () //
288	ABLAPL/0006309/2020	LAXMI BEHERA @ LAXMIMANI BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	RUPSA /21 /2019 () //
289	ABLAPL/0006310/2020	BAISNAB SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	OLATPUR /44 /2020 () //
290	ABLAPL/0006311/2020	KISHOR TANTY VS STATE OF ODISHA	DIPTI REKHA NANDA VS	BADMAL /104 /2020 () //
291	ABLAPL/0006312/2020	PRADEEP BHUTIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	HARABHANGA /74 /2020 () //
292	ABLAPL/0006313/2020	JAGABANDHU PANDA VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	AIR FIELD P.S. /38 /2020 () //
293	ABLAPL/0006314/2020	DIPAK KUMAR SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	BADACHANA /115 /2020 () //
294	ABLAPL/0006315/2020	LILI MAHANTA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	GHATAGAON /195 /2019 () //
295	ABLAPL/0006316/2020	MD.MOBIN @ MOHAMMAD MOBIN	S.S.RAY-2	TAISARA /67 /2020

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FILING REPORT AS ON :05/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0006317/2020	RAGHAB SAHOO	AMIT KUMAR NATH	DHENKANAL SADAR /194 /2020
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0006318/2020	DHARAMADHAR NAIK @ DHARMENDRA	BIBHUTI BHUSAN BEHERA	JARAPADA /112 /2020
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0006319/2020	BIJAYA KUMAR MOHAPATRA	TAPAN JYOTI PANI	SATYABADI /162 /2020
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0006320/2020	GUNU @ NIGAM MALLICK	P.R.SINGH	DHENKANAL TOWN /97 /2020
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0006321/2020	PRAKASH CHANDRA SAHU	S.K.MOHANTY	BUGUDA /11 /2013
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0006322/2020	SARASWATI SAHU	JAYANTA KU MAJHI	SAHADEV KHUNTA /102 /2020
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0006323/2020	PUTU BEHERA	MOHENDRA KUMAR MOHAPATRO	KIAKATA /23 /2020
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0006324/2020	MUNTAZ @ MUNTAZ HUSSAIN	SMRUTI RANJAN PATI	TAISARA /68 /2020
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0006325/2020	CHOUDHURY GAGAN BIHARI DAS	JAYANTA KU MAJHI	// /0
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0006326/2020	TULA PATRA	JAYANTA KU MAJHI	SINGLA /198 /2019
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0006327/2020	SATKA @ CHITTARANJAN DAS	JAYANTA KU MAJHI	// /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0006328/2020	STATE OF ODISHA AKSHAYA KUMAR BEHERA @ BALIA @ AKHAYAN BEHERA VS	JAYANTA KU MAJHI VS	// BALASORE TOWN /117 /2020 ()
308	ABLAPL/0006329/2020	STATE OF ODISHA CHOUDHURY PRIYABRATA DAS VS	JAYANTA KU MAJHI VS	// / /0 ()
309	ABLAPL/0006330/2020	STATE OF ODISHA JHARINATH PATRA VS	SURYA NARAYAN MISHRA VS	// NIALI /136 /2020 ()
310	ABLAPL/0006331/2020	STATE OF ODISHA PIPA @ PRAVAKARA SABAR VS	BIKRAM CHANDRA GHADEI VS	// KHARIAR /34 /2020 ()
311	ABLAPL/0006332/2020	STATE OF ODISHA BHIMA DHANDHI @ DILLIP DHANDHI VS	RABINDRANATH PRUSTY VS	// BRAHMANITARANG /96 /2020 ()
312	ABLAPL/0006333/2020	STATE OF ODISHA JITENDRA KUMAR RANASINGH @ RINKU VS	PRAJIT KUMAR PRADHAN VS	// JATNI P.S. /199 /2020 ()
313	ABLAPL/0006334/2020	STATE OF ODISHA KHETRABASI BARAL VS	BISWARANJAN MAHARATHA VS	// CHANDANPUR /116 /2020 ()
314	ABLAPL/0006335/2020	STATE OF ODISHA MAHAMMAD NASURULLA @ MD. NASRLLA VS	B.S.RAYAGURU VS	// GONDIA /41 /2017 ()
315	ABLAPL/0006336/2020	STATE OF ODISHA TAPAN ROURAY VS	S.K.BHANJADEO VS	// JANKIA P.S. /113 /2020 ()
316	ABLAPL/0006337/2020	STATE OF ODISHA BISIA @ BISWANATH SWAIN VS	S.K.BHANJADEO VS	// KHURDA SADAR /97 /2020 ()
317	ABLAPL/0006338/2020	STATE OF ODISHA FOUZI @ MD. SARFURUDDIN @ MD.SARFUDDIN @ MD.ROSZAIN VS	MD.ROSZAIN VS	// DHAMNAGAR /119 /2020 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0006339/2020	MRUTYUNJAY DASH VS STATE OF ODISHA	SATYABRATA PANDA VS	DASPALLA /22 /2020 () //
319	ABLAPL/0006340/2020	BUDHA BEHERA @ ALOK RANJAN BEHERA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	PATKURA /113 /2020 () //
320	ABLAPL/0006341/2020	SARAT KUMAR KHUNTIA VS STATE OF ODISHA	AKASH BHUYAN VS	GURUDIJJHATIA /57 /2020 () //
321	ABLAPL/0006342/2020	LAXMIDHAR SWAIN VS STATE OF ODISHA	JITENDRA SAMANTRAY VS	SEA BEACH /96 /2020 () //
322	ABLAPL/0006343/2020	PRAFULLA SAHU VS STATE OF ODISHA	JAYAKRISHANA MOHAPATRA VS	BHADRAK TOWN /154 /2020 () //
323	ABLAPL/0006344/2020	CHITARANJAN DALAI @ CHITARANJAN DALAI VS STATE OF ODISHA	R.K.PRADHAN VS	KRUSHNA PRASAD /18 /2020 () //
324	ABLAPL/0006345/2020	PRAVAKAR PRADHAN VS STATE OF ODISHA	R.K.PRADHAN VS	JARAPADA /103 /2020 () //
325	ABLAPL/0006346/2020	J.SANTOSHI REDDY VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	RAMBHA (CHATRAPUR) /165 /2020 () //
326	ABLAPL/0006347/2020	RABINDRA BEHERA VS STATE OF ODISHA	ANSHURAM MISHRA VS	BALIKUDA /121 /2020 () //
327	ABLAPL/0006348/2020	MANOJ KUMAR BARIK @ MANOJ BARIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BALASORE TOWN /110 /2020 () //
328	ABLAPL/0006349/2020	NIBAS @ NIBASH JENA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	KANAS /85 /2020 () //
329	ABLAPL/0006350/2020	LALAT GHADEI	S.P.DAS	TANGI (KHURDA) /149 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
330	ABLAPL/0006351/2020	STATE OF ODISHA JITEN BUDHIA	PRASANTA KUMAR ROUSTRAY	// barpalli /96 /2020
		VS	VS	()
331	ABLAPL/0006352/2020	STATE OF ODISHA GAUTAM SIKDAR	BISWARANJAN MAHARATHA	// /57 /2019
		VS	VS	()
332	ABLAPL/0006353/2020	STATE OF ODISHA CHUINA BEHERA @ MITA BEHERA	SAMVIT MOHANTY	// TIRTOL /243 /2019
		VS	VS	()
333	WPC(OA)/0000818/2019	STATE OF ODISHA DR.PABITRA MOHAN BISWAL	M/S.RAMAKANTA SAHOO	// /
		VS	VS	()
334	WPC(OAC)/0000188/2016	STATE OF ODISHA RANJIT KUMAR SARANGI	M/S.BIMBISAR DASH	// /
		VS	VS	()
335	WPC(OAC)/0002400/2012	STATE OF ODISHA TANU CHANDRA SAHU	M/S.SADASIVA PATRA	// /
		VS	VS	()
336	WPC(OAC)/0004118/2012	STATE OF ODISHA BAMADEV SAHOO	M/S.HARA PRASAD RATH	// /
		VS	VS	()
		STATE OF ODISHA		//

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MISC CASES FILED on :05/06/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	15/2020 CONTC(CPC)/464/2017	GANANATH NAYAK-MP	M/S.J.K.LENKA
2	16/2020 CONTC(CPC)/464/2017	GANANATH NAYAK-MP	M/S.J.K.LENKA
3	17/2020 CONTC(CPC)/464/2017	GANANATH NAYAK-MP	M/S.J.K.LENKA
4	34/2020 JCRLA/15/2010	KRUSHNA MUDULI-MP	M/S.C.KASTURI,B.K.PANI
5	35/2020 JCRLA/34/2009	ARJUNA SABAR-MP	M/S SAROJ KU. BARIK
6	83/2020 CMAPL/199/2020	MANABHANJAN SA-MP	ADV
7	96/2020 CONTC/1863/2019	M/S RIYAZ ENTERPRISER-MP	M/S.P.K.RATH(1)
8	97/2020 CONTC/1450/2020	PRAMOD KU.BINDHANI-MP	DINESH KUMAR PANDA
9	104/2020 CRLMP/604/2020	BICHITRANANDA PATRA-MP	PRAVAT RANJAN SUTAR
10	139/2020 WPC(OAC)/188/2016	RANJIT KUMAR SARANGI-MP	M/S.BIMBISAR DASH
11	265/2020 RSA/42/2008	ANNAPURNA MOHANTY-MP	M/S.D.P.MOHANTY
12	266/2020 RSA/42/2008	ANNAPURNA MOHANTY-MP	M/S.BIDYADHAR MISHRA
13	267/2020 RSA/42/2008	ANNAPURNA MOHANTY-MP	M/S.BIDYADHAR MISHRA
14	360/2020 CRLREV/290/2020	RAM PRASAD SAHU-MP	JYOTIRMAYA SAHOO
15	383/2020 CMP/380/2020	BILASINI PRADHAN-MP	PRAVASH CH JENA
16	384/2020 CMP/1221/2019	DIBAKAR BEHERA-MP	BISWAMBAR MOHANTY
17	418/2020 RVWPET/216/2019	MD,OLIC LTD.-MP	MR.A.P.BOSE
18	429/2020 FAO/462/2020	MANAGER LEGAL,M/S CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.-MP	M/S.G.R.DUTTA
19	430/2020 FAO/466/2020	THE REGIONAL MANAGER ,M/S CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.-MP	M/S.G.R.DUTTA
20	431/2020 FAO/464/2020	MANAGER LEGAL,M/S CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.-MP	M/S.G.R.DUTTA
21	474/2020 BLAPL/3751/2020	KAFUA @ CHITTARANJAN KANDI-MP	BISWARANJAN DALAI
22	475/2020 BLAPL/8725/2019	MAGI @ GUNA @ LINGARAJ SWAIN-MP	M/S JYOTIRMAYA SAHOO
23	477/2020 BLAPL/2607/2020	MOHAMMAD ARIF-MP	M/S.A.PATNAIK V.NARASINGH B.MOHAPATRA S.K.JE
24	478/2020 BLAPL/1905/2020	RAMESH CHANDRA MOHANTY-MP	S.ROUT
25	479/2020 BLAPL/9730/2019	LAMBODAR SWAIN @ TAU-MP	M/S S.S.RAY
26	480/2020	ISWAR TIWARI-MP	JYOTIRMAYA SAHOO

27	BLAPL/10152/2019 481/2020	SARAT KUMAR SENAPATI-MP	M/S.SIDHESWAR MOHANTY
28	BLAPL/9890/2019 482/2020	BHAGABAN SAHU @ BHALU-MP	JEET SWARUP SAMAL
29	BLAPL/3846/2020 484/2020	NIRMAL CHANDRA ROUT-MP	SIDHARTHA MISHRA
30	BLAPL/566/2020 485/2020	NIRMAL CHANDRA ROUT-MP	SIDHARTHA MISHRA
31	BLAPL/823/2020 486/2020	BIKRAM KISHORE SAHOO-MP	DEBASNAN DAS
32	BLAPL/3172/2020 520/2020	PARIKHIT NAIK-MP	TUKUNA KUMAR MISHRA
33	ABLAPL/5511/2020 528/2020	PRASANTA GHADEI @ SUNIL-MP	PIYUSH KUMAR MISHRA
34	ABLAPL/2432/2020 590/2020	ODISHA STATYE FINANCIAL COR.OMP SQUARE-MP	RAMAKANT MOHANTY
35	WA/314/2020 591/2020	ODISHA STATYE FINANCIAL COR.OMP SQUARE-MP	RAMAKANT MOHANTY
36	WA/314/2020 592/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
37	WA/311/2020 593/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
38	WA/312/2020 594/2020	ODISHA LIFT IRRIGATION CORPORATION LTD.-MP	SATYABRATA MOHATY 1
39	WA/315/2020 595/2020	M/S. BANK OF BARODA-MP	PRAFULLA KUMAR RATH
40	WA/317/2020 596/2020	M/S. BANK OF BARODA-MP	PRAFULLA KUMAR RATH
41	WA/317/2020 630/2020	SUBHASISH ROY-MP	SAMBIT RATH
42	CRLMC/582/2019 631/2020	TUSHAR RANJAN MISRA-MP	ANIRUDHA DAS
43	CRLMC/1073/2020 632/2020	GOPAL GUPTA-MP	S.MOHANTY
44	CRLMC/1075/2020 633/2020	PRAMILA NAYAK-MP	PRAMOD KUMAR JENA
45	CRLMC/1076/2020 633/2020	THE DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	ANIRUDHA DAS
46	MACA/413/2020 634/2020	LEENA MISHRA-MP	ANIRUDHA DAS
47	CRLMC/1077/2020 634/2020	THE MANAGER (T.P. CELL)-MP	NAYAN BEHARI DAS
48	MACA/414/2020 635/2020	ASSISTANT MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.-MP	ANIRUDHA DAS
49	MACA/415/2020 636/2020	THE MANAGER, T.P.CELL-MP	M/S.N.S.GHOSE
50	MACA/373/2020 637/2020	THE MANAGER, T.P.CELL-MP	M/S.N.S.GHOSE
51	MACA/373/2020 685/2020	BAKUDU GAGERANGA-MP	J.R.DASH
52	CRLA/317/2020 686/2020	RAJKISHORE DASH-MP	MANAS CHAND
53	CRLA/134/2020 6300/2020	DR.ASIT KUMAR JENAMANI-MP	PURUSOTTAMA CHULI
54	WP(C)/13666/2020 6301/2020	TATA STEEL BSL LTD-MP	M/S.SARADA P.SARANGI
55	WP(C)/2914/2019 6302/2020	M/S.NEELAM MOTORS PVT.LTD-MP	BHABANI P.MOHANTY
56	WP(C)/13669/2020 6303/2020	NARAYAN PATRA-MP	ARJUNA CH.BEHERA
57	WP(C)/13670/2020 6305/2020	PURUSHOTTAM SAHU-MP	PRASANTA KUMAR PANDA
	WP(C)/13674/2020		

58	6306/2020 WP(C)/13678/2020	NARENDRA PRADHAN-MP	PRASANTA KUMAR PANDA
59	6307/2020 WP(C)/13679/2020	BIKRAM KESHARI SINGH-MP	SOUMYA MISHRA
60	6308/2020 WP(C)/13681/2020	NIRANJAN SAHOO-MP	K.K.SWAIN
61	6309/2020 WP(C)/13685/2020	SANJAYA KUMAR PRADHAN-MP	JYOTI PATNAIK
62	6310/2020 WP(C)/433/2018	M/S. S.T.MINERALS PVT.LTD.-MP	M/S.SUBIR PALIT
63	6311/2020 WP(C)/13675/2020	SANGHAMITRA MOHANTY-MP	SRINIBASH SATPATHY
64	6312/2020 WP(C)/13689/2020	BASANTA KUMAR RANA-MP	SUBASH CHANDRA PUSPALAKA
65	6313/2020 WP(C)/13690/2020	DILLIP KUMAR BISWAL-MP	SUBASH CHANDRA PUSPALAKA
66	6314/2020 WP(C)/13691/2020	BIBHUTI BHUSAN BISWAL-MP	BIBEKANANDA BHUYAN
67	6315/2020 WP(C)/13693/2020	PROF.SUKDEV NAYAK-MP	ALOK KUMAR MOHAPATRA
68	6317/2020 WP(C)/13702/2020	PRIYADARSINI OTA-MP	BIGYAN KUMAR SHARMA
69	6318/2020 WP(C)/13709/2020	PRACHI MAHAVIDYALA FOR DISABLE-MP	J.K.MISHRA..2
70	6319/2020 WP(C)/13714/2020	TARANGINI MOHANTY-MP	JITENDRA KUMAR DIGAL
71	6320/2020 WP(C)/13716/2020	SANTOSH KUMAR MOHAPATRA-MP	BIRAJA PRASANNA SATAPATHY
72	6321/2020 WP(C)/13719/2020	TIKESWAR MOHAPATRA-MP	BIRAJA PRASANNA SATAPATHY
73	6322/2020 WP(C)/13721/2020	SHYAMSUNDAR MOHAPATRA-MP	BIRAJA PRASANNA SATAPATHY
74	6323/2020 WP(C)/13720/2020	KSHYAMNIDHIR MOHAPATRA-MP	BIRAJA PRASANNA SATAPATHY
75	6324/2020 WP(C)/4446/2011	STATE-MP	ASC
76	6325/2020 WP(C)/8128/2019	SECRETARY,BERHAMPUR COOPERATIVE CENTRAL BANK LTD.,MP	SECRETARY,MP
77	6326/2020 WP(C)/13723/2020	GURUNDIGOPAL DEB BIJE-MP	S.PANI
78	6327/2020 WP(C)/13724/2020	MAHIMA PRADHAN-MP	SRIKAR KUMAR RATH
79	6328/2020 WP(C)/13725/2020	RUPARANI BANGARI-MP	BANSIDHAR BAUG
80	6329/2020 WP(C)/13729/2020	DESHA RANJAN SETHI-MP	SIDHESWAR MOHANTY
81	6330/2020 WP(C)/13730/2020	TATA SETTLE BSL LIMITED-MP	SUDARSHAN NANDA
82	6331/2020 WP(C)/13730/2020	TATA SETTLE BSL LIMITED-MP	SUDARSHAN NANDA
83	6332/2020 WP(C)/13731/2020	SANTILATA SWAIN-MP	MANAS CHAND
84	6333/2020 WP(C)/13732/2020	PUPINDER SINGH-MP	MANAS CHAND
85	6335/2020 WP(C)/13735/2020	MAHESWAR PRADHAN-MP	AKSHAYA KUMAR PANDEY
86	6337/2020 WP(C)/13737/2020	RANJIT BHABANI SANKAR SAHU-MP	KARUNAKAR JENA
87	6341/2020 WP(C)/13746/2020	SUKUN SEEDS PVT.LTD(SSPL)-MP	ANUPAM DASH
88	6343/2020 WP(C)/12743/2020	M/S.Y.B.CONSTRUCTIONS PVT.LTD-MP	KANANBALA ROY CHOUDHURY
89	6344/2020	SANGEETA SINGH-MP	RABI NARAYAN BEHERA

90	WP(C)/13749/2020 6345/2020	KSHIROD KUMAR PATI-MP	SAILABALA JENA
91	WP(C)/13750/2020 6346/2020	KSHIROD KUMAR PATI-MP	SAILABALA JENA
92	WP(C)/13750/2020 6347/2020	SUBHAGINI JANI-MP	S.K.JOSHI
93	WP(C)/13756/2020 6348/2020	MOHAMMED FIROZ-MP	M/S.K.K.SWAIN
94	WP(C)/10334/2014 6349/2020	SUJATA JENA-MP	M/S.K.K.SWAIN
95	WP(C)/10336/2014 6350/2020	GATIKRUSHNA DAS-MP	M/S.K.K.SWAIN
96	WP(C)/10337/2014 6351/2020	BINOD K.DHAL SAMANTA-MP	M/S.DILLIP RAY
97	WP(C)/4148/2014 6352/2020	GEETANJALI PANDA-MP	M/S.K.K.SWAIN
98	WP(C)/10351/2014 6353/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
99	WP(C)/13759/2020 6354/2020	BINOD BIHARI MANDAL-MP	M/S.BUDHADEV ROUTRAY
100	WP(C)/26371/2013 6355/2020	BALAKRISHNA SAHOO-MP	M/S.BHABANI SHANKAR MISHRA
101	WP(C)/3299/2020 6356/2020	TRANS ORGANICS (INDIA) PVT.LTD-MP	M/S.S.D.DAS
102	WP(C)/27419/2019 6357/2020	BALASORE SCHOOL OF NURSING-MP	KALI PRASANNA MISHRA
103	WP(C)/13763/2020 6358/2020	BALAKRISHNA SAHOO-MP	M/S.BHABANI SHANKAR MISHRA
104	WP(C)/3299/2020 6359/2020	SOUBHAGYA CHANDRA PRADHAN-MP	PRAFULLA KUMAR RATH
105	WP(C)/13766/2020 6360/2020	RADHAKRUSHNA BEHERA-MP	L.BHUYAN
106	WP(C)/13768/2020 6361/2020	AMIYA PRASAD LENKA-MP	SIBANARAYAN BISWAL
107	WP(C)/13771/2020 6362/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
108	WP(C)/13772/2020 6363/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
109	WP(C)/13773/2020 6364/2020	M/S.BIGYAN CONSTRUCTION PVT.LTD-MP	PRABODHA CH.NAYAK
110	WP(C)/13774/2020 31/2020	CENTRAL CO-OP.BANK-MP	u.c.mishra
111	OJC/10617/1999 361/2020	NABAKISHORE DAS-MP	
112	CRLREV/394/2019 476/2020	UMAKANTA SANDHA-MP	ASWINI KUMAR DASH
113	BLAPL/3717/2020 483/2020	GAGAN JANI-MP	
114	BLAPL/2984/2020 517/2020	DIPU @ DEEPAK @ DIPAK PRADHAN-MP	
115	ABLAPL/5260/2020 518/2020	YUBRAJ BEHERA-MP	
116	ABLAPL/388/2019 519/2020	RANJIT NAYAK-MP	
117	ABLAPL/5424/2020 521/2020	BHOLA @ SK.RAHEMAT @ RAHEMAN-MP	
118	ABLAPL/5248/2020 522/2020	LIPUN OJHA-MP	
119	ABLAPL/9521/2019 523/2020	HEMANTA KUMAR SAHU-MP	
120	ABLAPL/3476/2020 524/2020	NANDALAL SETH-MP	
	ABLAPL/5469/2020		

121	525/2020 ABLAPL/5720/2020	SANTANU SAHU-MP	
122	526/2020 ABLAPL/5734/2020	SANTANU SAHU-MP	
123	527/2020 ABLAPL/3453/2020	RAMESWAR SAHU-MP	
124	6299/2020 WP(C)/11768/2020	NANDKISHOR AGRAWAL-MP	
125	6316/2020 WP(C)/1542/2020	BIRAJA PRASAD PADHI-MP	B.K.NAYAK 1
126	6334/2020 WP(C)/13539/2020	JAYANTA KUMAR BAL-MP	
127	6336/2020 WP(C)/8753/2005	KASI JENA-MP	
128	6338/2020 WP(C)/25406/2014	M/S ABB INDIA LTD.-MP	
129	6339/2020 WP(C)/25407/2014	M/S.ABB INDIA LTD.-MP	
130	6340/2020 WP(C)/25389/2014	M/S.ABB INDIA LTD.-MP	
131	6342/2020 WP(C)/12027/2020	SHAIKH ASFAR ALAM-MP	